	Annexure – 6 Name of the corporate debtor: Shri Vishnu Overseas Private Limited; Date of commencement of CIRP: 04.11.2022(Order served to IRP dated 04.11.2022); List of creditors as on:22.03.2023													
	List of operational creditors (Employees)													
	(Amount in INR)													
S.No.	Name of authorised	Name of emplo	Details of clai	m received	Details of claim admitted			Amount of	Amount of any	Amount of claim	Amount of claim not	Remarks, if any		
	representative, if any	yee			i			contingent claim	mutual dues, that	under verification	admitted			
		•						Ü	may be set-					
										off				
			Date of receipt	Amount	Amount of claim	Nature of	Whether	% of voting share in						
				claimed	admitted	claim	related	CoC, if						
							party?	applicable						
							Ī .							
	l	NA NA												